

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 07
(IB)-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Applicant/petitioner

v.

Jyoti Builtech Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 18.10.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the RP

Mr. Nalin Kaushik, Adv.

For the Respondent

ORDER

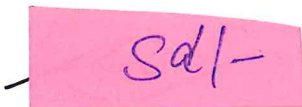
CA-2204(PB)/2019

This is an application filed by the RP under Section 60(5) of the Insolvency & Bankruptcy code.

Notice of the application to non applicant-Mr. N K. Tyagi, Deputy Commissioner of Income Tax, Central Circle, Room No. 229, Second Floor, C.G.O. Complex-1, Kamla Nehru Nagar, Hapur Chungi, Ghaziabad, Uttar Pradesh-201206 for 05.11.2019.

Process dasti.

List for further consideration on 05.11.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)